

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Civil Appeal No(s). 1317/2017

M/S. GANGOTRI SAHKARI AVAS SAMITI LTD.

Appellant(s)

VERSUS

M/S. PUSHPA SAHKARI AVAS SAMITI LTD.

Respondent(s)

(For Renewal of F.D.R)

Date : 04-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vinay Garg, AOR
Mr. Upendra Mishra, Adv.

For Respondent(s)

Mr. Sanjay Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

FDR be renewed for a period of one year.

RAJIV KALRA
Registrar

pm